

अधिग्रहीत की गई थी। जिले के कलेक्टर, जो इस सम्बन्ध में सक्षम प्राधिकारी हैं, ने आवर्ती मुद्दावजे की राशि निर्धारित नहीं की है। उनसे अनुरोध किया जा रहा है कि वे इस सम्बन्ध में शीघ्र कार्रवाई करें।

- (3) दिसम्बर, 1972 में बाड़मेर में 190.68 एकड़ भूमि अधिग्रहीत की गई थी। दिसम्बर, 1979 तक का वार्षिक आवर्ती मुद्दावजा भ्रदा किया जा चुका है। इस भूमि को अजित करने के लिए अब मंजूरी मिल गई है।
- (4) सन् 1967 में जैसलमेर में 83.72 एकड़ भूमि अजित की गई थी। 85,972 रु० की राशि मुद्दावजे के रूप में पहले ही वितरित की जा चुकी है और 13,288 रुपये की बकाया राशि तीन भू-स्वामियों में अभी वितरित की जानी बाकी है। मुद्दावजे के निर्धारण में कुछ अनियमितताओं की शिकायतों के कारण बकाया राशि का वितरण रोक दिया गया है। राज्य सरकार उन शिकायतों की जाच-पड़ताल कर रही है। माननीय सदस्य के साथ-साथ सरकार को भी इस विलम्ब के लिए चिन्ता है और सरकार ने राज्य सरकार से अलग से अनुरोध किया है कि इन मामले में राज्य सरकार का निर्णय शीघ्र भेजा जाए।

Report of Experts Committee on Installation of Atomic Energy Plants

1051. SHRI P. RAJAGOPAL NAIDU:

SHRI R. P. GAEKWAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the Experts Committee has submitted its report regarding the installation of Atomic Energy Plants in the country; and

(b) if so, whether the above Committee has recommended a site in Andhra Pradesh for this purpose?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDH): (a) Yes, Sir. The Site Selection Committee appointed by the Government for Selection of suitable sites has sub-

mitted its report on the Northern, Western and Southern Electricity Regions.

(b) The Committee has listed sites, including some in Andhra Pradesh, for consideration for the establishment of an Atomic Power Station.

Setting up of a Cement Project at Basohli Jammu

1052. DR. KARAN SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a long standing proposal for construction of a cement project in Basohli in the Jammu Region;

(b) whether this is all the more necessary in view of the forthcoming construction of the Thein Dam close by; and

(c) if so, what steps are being taken to ensure that this cement factory at Basohli starts functioning as early as possible?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Jammu & Kashmir Minerals Limited were granted a letter of intent on 21-4-1971 for setting up a cement plant with a capacity of 2 lakh tonnes per annum at Basohli. Validity of this letter of intent has since expired. No request for revalidation of this letter of intent has been received in this Ministry. It is, therefore, difficult to indicate any time schedule of completion of the project.

Frustration among Scientists of Atomic Energy Establishment,

1053. SHRI K. P. SINGH DEO: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the young scientists working under Atomic Energy establishments in the country are suffering from frustration as they do not have ample